

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. NO.741 OF 2024

IN THE MATTER OF:

Ravindra Kumar

...Applicant

Versus

Union of India & Others

...Respondents

NDOH: 07.05.2025

I N D E X

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RESPONDENT No.3/DDA

THROUGH



**DEEKSHA L. KAKAR**  
**COUNSEL FOR DDA**

B-6/58, LGF, SAFDARJUNG ENCLAVE  
NEW DELHI – 110029.

Ph. 9313119255 | [deeksha.kakar@scladi.com](mailto:deeksha.kakar@scladi.com)

Enrol.No.D/1154/2008

Place: New Delhi

Date: 05.05.2025

**214**  
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**O.A. NO.741 OF 2024**

1

**IN THE MATTER OF:**

Ravindra Kumar

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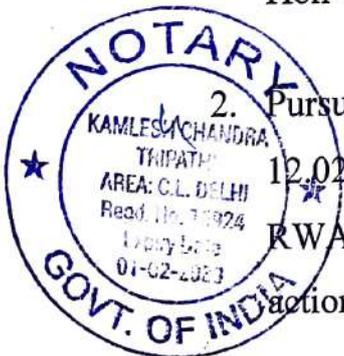
...Respondents

**STATUS REPORT ON BEHALF OF RESPONDENT NO. 3/  
DELHI DEVELOPMENT AUTHORITY, IN TERMS OF  
THE ORDER DATED 27.01.2025.**

I, Manish K.R. Gupta, S/o Mohan Lal Gupta, aged about 36 years, presently posted as Executive Engineer DM2 DDA, having my office at Vikas Sadan, INA, New Delhi do hereby solemnly affirm and declare as under:

1. That The Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such competent to swear and depose the present affidavit. The present affidavit is being filed on behalf of the Delhi Development Authority ("DDA") Respondent No.3, to place on record the action taken/status report, pursuant to the order dated 27.01.2025 passed by this Hon'ble Tribunal.

2. Pursuant to the Order dated 27.01.2025, a letter dated 12.02.2025 was addressed by the DDA to the President of the RWA, Chitrakoot Society CGHS, requesting immediate action for the discharge of sewer in the storm water drain



along Sector 23, Dwarka, at MP Road No. 210(110) and MP Road No.226. A copy of the said letter dated 12.02.2025 is annexed hereto as **Annexure R-1.**

3. Thereafter a joint inspection of the SWD at MP Road No. 210(110) and MP Road No.226 was conducted on 25/02/2025, wherein the representatives of DDA and DJB were present., Captain Mann – resident of Sadbhavna Society, Sector 23, Dwarka, and the ex-President of Chitrakoot Society, Sector 23, Dwarka, were also present. The SWD was inspected and the following observations were recorded in the inspection note,

*“1. The sewer line outside the Chitrakoot Society is found running smoothly in channel.*

*2. The interconnection of the storm water drain and sewer line within the premises of the Chitrakoot society is found to be plugged. No intermixing of sewage and strong water drain observed at the site.*

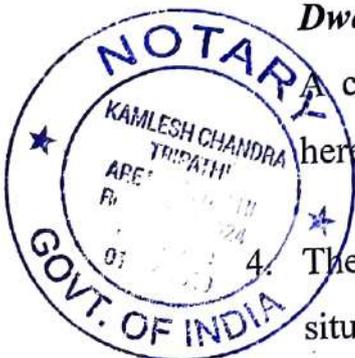
*3. The storm water drain outside the Chitrakoot Society is found dried up, without any flow.*

**Conclusion:**

*No intermixing of sewerage and storm water drain from Sai enclave, EPFO building, Sector – 23, Dwarka via sector – 22/23 crossing up to Chitrakoot CGHS, Sector – 22, Dwarka.”*

A copy of the inspection note dated 25.02.2025 is annexed hereto as **Annexure R-2.**

4. The connection to ‘Naya Johad’ from the Storm water drain situated at MP Road No.210 has been severed and closed. Since the completion and inauguration of the 7 MLD Sewage



Treatment Plant (STP) in February, 2024, the recharge source of the Johad has been from the overflow of Trunk Drain-02 at Ch. No. 2900 and Ch. No. 3100. The water in the said channels before entering Trunk Drain No.2 (Peripheral drain) is treated at 7 MLD Sewage Treatment Plant and thereafter discharged into Trunk Drain No.2 (Peripheral Drain) again. Photographs of the connections at Channel 2900 and Channel 3100 along with some recent photographs of the Naya Johad are annexed hereto as **Annexure R-3(colly)**.

- 5. The above information, documents and present Affidavit are submitted accordingly.



*[Signature]*  
 DEPONENT  
 इ. मनीष कुमार गुप्ता  
 Er. Manish Kumar Gupta  
 अधिशासी अभियन्ता/Executive Engineer  
 डी.एम.डी.-2/दि.वि.प्रा./D.M.D.-2/D.D.A.

**VERIFICATION:**

Verified at New Delhi on this 05 MAY 2025 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT/EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI  
*Adv Deeksha Kakav*  
 IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE  
 KAMLESH BHANDARI TRIPATHI Advocate Reg. No. 16924  
 NOTARY PUBLIC (C.L. DELHI)

*[Signature]*  
 DEPONENT  
 इ. मनीष कुमार गुप्ता  
 Er. Manish Kumar Gupta  
 अधिशासी अभियन्ता/Executive Engineer  
 डी.एम.डी.-2/दि.वि.प्रा./D.M.D.-2/D.D.A.

*[Signature]*  
 Identify the Executant/Deponent Who has Signed in my Presence

(10) INK-25/92

05 MAY 2025

# Annexure R-1

217



DELHI DEVELOPMENT AUTHORITY  
कार्यालय अधिशासी अभियंता  
OFFICE OF THE EXECUTIVE ENGINEER  
द्वारका रक्ष रखाव खंड - II  
DWARKA MAINTENANCE DIVISION-II  
सेंट्रल नर्सरी, सेक्टर-5  
CENTRAL NURSERY, SECTOR-5  
द्वारका, नई दिल्ली - 110075

4

DWARKA, NEW DELHI-110075  
Email Id: eedmd2@dda.org.in, Ph.No. 011-25075581

No.F5(Misc.)/AE(P)/DMD-II/DDA/2024-25/107

Date: 12/2/25

To

The President,  
RWA, Chittrakoot CGHS Society,  
Plot No. 9, Sector-22, Dwarka,  
New Delhi-110075.

**Sub: Disconnection of Sewer line into the SW Drain inside the premises of Chittrakoot CGHS Society.**

**Ref.: Direction of Hon'ble NGT Court during course of hearing on 27.01.2025.**

Draw your immediate attention towards above cited subject and references, it is to intimated that Hon'ble NGT Court has been given the direction during the course of hearing on dated 27.01.2025 in the matter of Ravinder Kumar Vs UOI & Ors. against OA No. 741/2024. The directions have been issued by Hon'ble NGT court to take remedial actions for disconnection of drain, connection to sewer line within Chittrakoot CGHS Apartment premises.

In view of above, you are hereby requested to discontinue the sewer line from the S.W. Drains with 7 days from the date of issue of this letter. None compliance of recommendation of Hon'ble NGT court, legal action will be taken against you and SW Drain connection will permanently be closed without further intimation.

(ई. मनीष कुमार गुप्ता)  
अधिशासी अभियंता

द्वारका रखरखाव खंड - II/ डी.डी.ए

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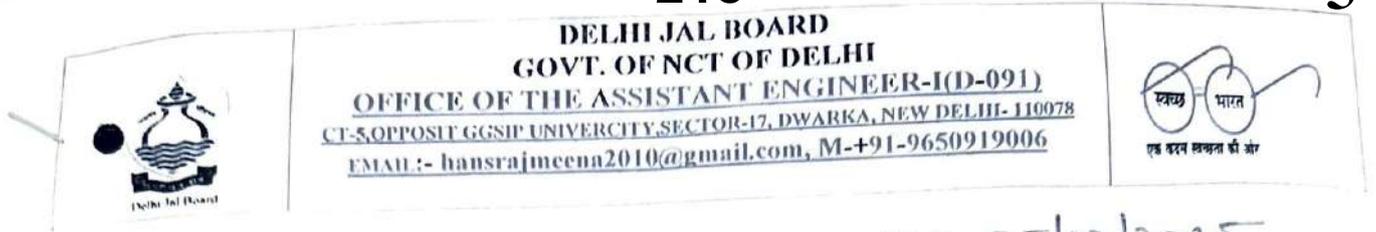
1. SE/DCC-1, DDA for kind information.
2. EE(D)-091, DJB, Near Dwarka WTP, Dwarka, New Delhi-110075
3. Dy. Director(IL), DDA for information and necessary action please.
4. AE-VI & AE-(V) DMD-II pursue the matter with RWA, Chittrakoot CGHS Society.
5. Guard file.

*SE ch. Ashish pl. make  
file to the direction  
been followed.*

*(Signature)*  
12/2/25

(ई. मनीष कुमार गुप्ता)  
अधिशासी अभियंता

द्वारका रखरखाव खंड - II/ डी.डी.ए



No.:- DJB/AE-I(D-091)/2024-25/ 357 - 360

Dated :- 25/02/2025

To,  
Executive Engineer (DMD-2),  
Delhi Development Authority,  
DDA Central Nursery, Dwarka Sector -5  
New Delhi-110075

### INSPECTION NOTE

Reference: -

1. FS(MISC)/AE-I/DMD-II/DDA/100 Dated 27/07/2024
2. DJB/EE(D-091)/2024-25/790 Dated 29/01/2025
3. DJB/AE-I(D-091)/2024-25/326 Dated 13/02/2025

R/sir,

In the reference of above mentioned letter issued by AE-I(DDA) on dated 27/07/2024 regarding contamination in storm water drain from Chitrakoot CGHS society.

In the above matter a joint inspection has been carried out by DDA and DJB team in the presence of RWA official of Chitrakoot CGHS society.

The following officials and representative present during inspection:

1. Arun Kumar (AE, DDA)
2. Hansraj Meena (AE, DJB)
3. Mohit Kataria (JE, DJB)
4. Ashish Mohan (JE, DDA)
5. Capt. Mann (Natural Activist, Resident Sadbhavna Society)
6. Col. PC Chaudhary ( Ex- RWA President Chitrakoot Society)

The following observations are noted during the inspection:

1. The sewer line outside the Chitrakoot society is found running smoothly in channel.
2. **The interconnection of storm water drain and sewer line within the premises of the Chitrakoot society is found to be plugged. No intermixing of sewerage and storm water drain observed at site.**
3. The storm water drain outside the Chitrakoot society is found dried up, without any flow.

### Conclusion:

No intermixing of sewerage and storm water drain from Sai Enclave, EPFO Building, Sector-23, Dwarka via Sector-22/23 crossing upto Chitrakoot CGHS, Sector-22, Dwarka.

Sd/-  
(Hansraj Meena)  
Asst. Engineer (D-091)

Copy to:-

1. SE(C)-09 : for kind information please
2. EE(D-091) : for kind information please
3. JE concerned for pursue
4. office copy

  
25/02/2025  
(Hansraj Meena)  
Asst. Engineer (D-091)  
**Hansraj Meena**  
Assistant Engineer (D-091)  
Delhi Jal Board

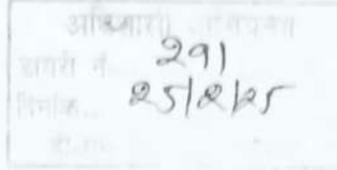
# ENTREPRENEURS CO-OP GROUP HOUSING SOCIETY LTI

## CHITRAKOOT APARTMENTS

Regd Office : Plot No. 9, Sector-22, Dwarka, New Delhi- 110077

E-Mail : chitrakoot22@gmail.com

ECGHS/Gen/2025/02

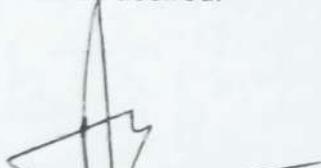


Dated: 19 Feb 2025

✓  
Delhi Development Authority  
Office of the Executive Engineer  
Dwarka Maintenance Division-II  
Central Nursery, Sector-5  
Dwarka, New Delhi-110075

Subject: Disconnection of Storm Water Drain into Sewer  
Line inside the Premises of Chitrakoot Society

1. Refer to your letter No F5(Misc)/AE(P)/DMD-II/DDA/2024-25/107 dt 12.2.2025.
2. It is intimated that the society R.W drains has been disconnected from sewer line as desired.

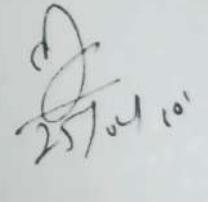
  
(A.C. Marshney)  
President

Copy forwarded to :-

Office of the Executive Engineer (D)-091  
Delhi Jal Board, NCT of Delhi  
Near Dwarka WTP  
Dwarka, New Delhi-110075

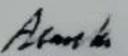
O/o AE-VI & AE(V), DDA  
Central Nursery, Sector-5  
Dwarka, New Delhi-110075

O/o Dy Director(IL), DDA  
Central Nursery, Sector-5  
Dwarka, New Delhi-110075

~~AE-VI~~   
25/02/25

undersigned has been checked along with  
JE Sh. Ashish & DJA AE Hansraj meen  
along with JE/DJB. on dated 25/02/2025  
and it is found that Sewer line has  
disconnected and Sewerage is not  
effluent in S.W. Drains of M.P. road no  
Hence please allow to open Naya Johas Ho  
lines that makes to wetland areas.

EE/DMD-II.

  
27/02/25  
40.00

# Annexure <sup>220</sup>R-3 (Colly)

7

Connection No. 1 at Channel 2900



 GPS Map Camera

**Delhi, Delhi, India**

H393+m7r Cycle/walking Track, Sector 23, Dwarka, Delhi, Delhi  
110077, India

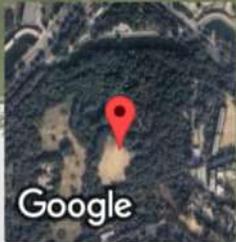
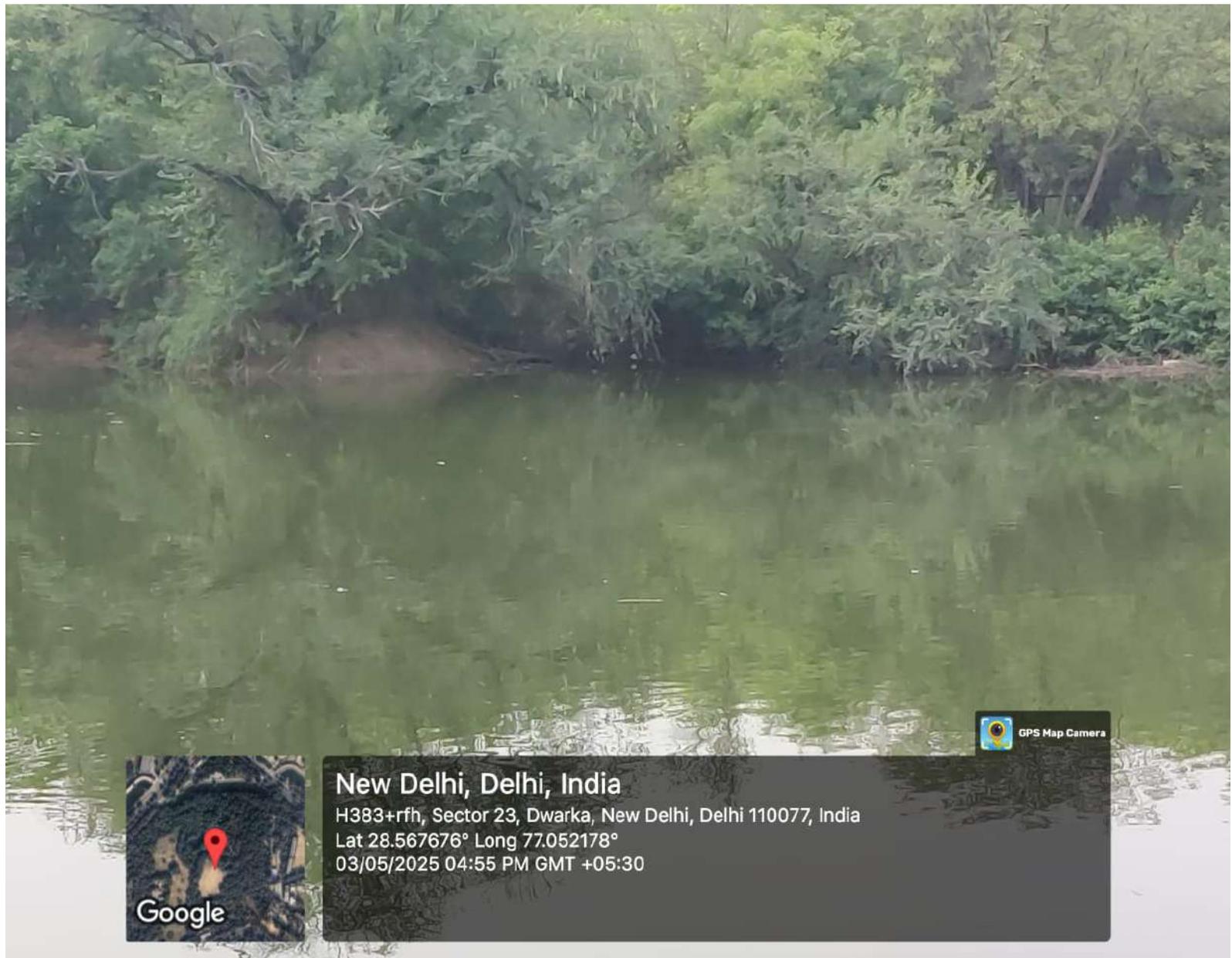
Lat 28.569289° Long 77.053183°

26/04/2025 04:23 PM GMT +05:30



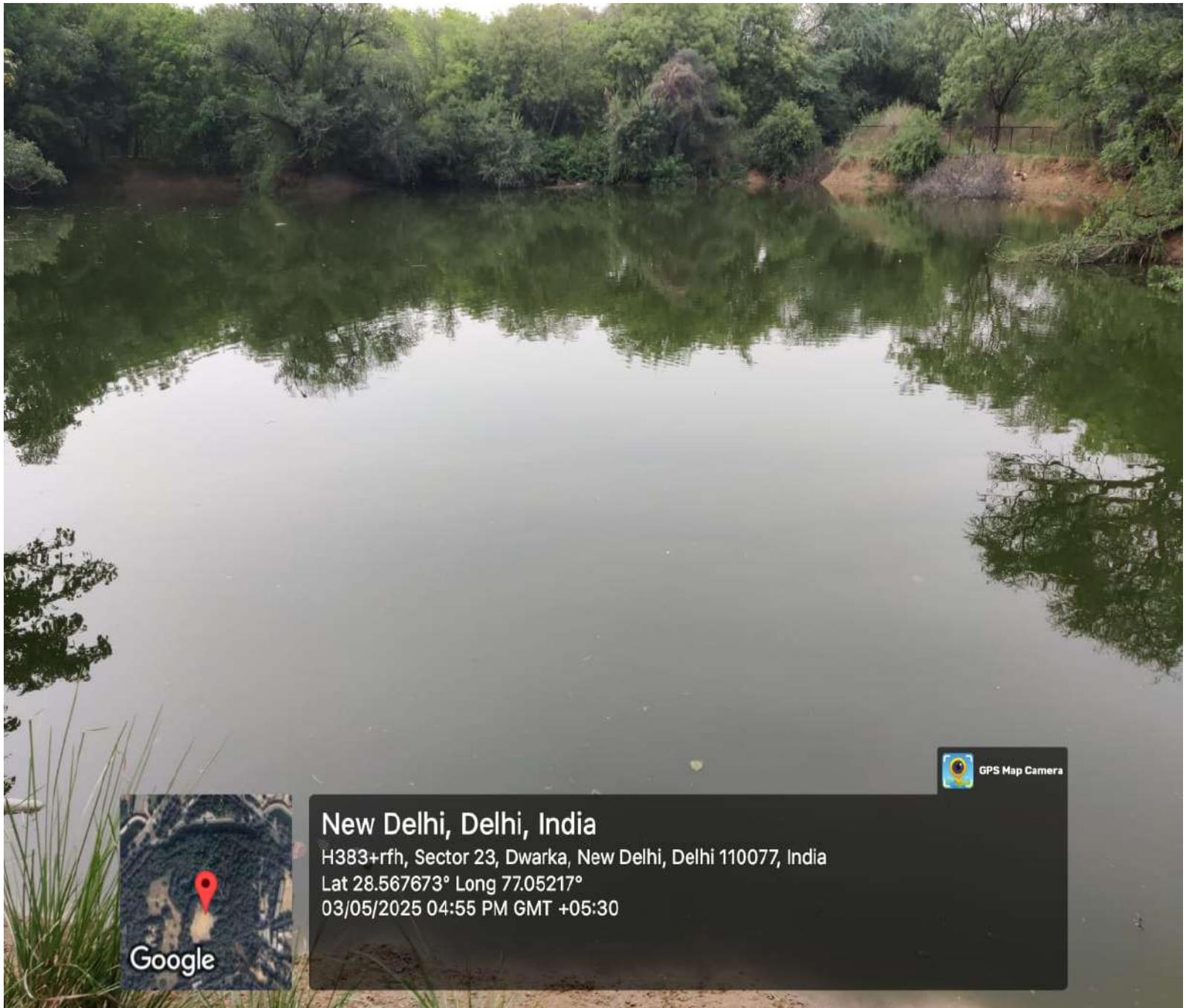
Connection No. 2 at Channel 3100





 GPS Map Camera

**New Delhi, Delhi, India**  
H383+rfh, Sector 23, Dwarka, New Delhi, Delhi 110077, India  
Lat 28.567676° Long 77.052178°  
03/05/2025 04:55 PM GMT +05:30



**New Delhi, Delhi, India**

H383+rfh, Sector 23, Dwarka, New Delhi, Delhi 110077, India

Lat 28.567673° Long 77.05217°

03/05/2025 04:55 PM GMT +05:30





**Delhi, Delhi, India**  
Nangli Vihar Extension Gali No 16 Niyar Kisan Vatika, Sector 23, Dwarka, Delhi, Delhi  
110043, India  
Lat 28.567925° Long 77.051873°  
24/04/2025 12:04 PM GMT +05:30

